

O.A. No. 265 of 2006Order dated: 08.05.2008

## CORAM:

Hon'ble Mr. Justice K.Thankappan, Member(J)  
Hon'ble Shri C.R.Mohapatra, Member (A)

None appears for the applicant.

Heard Mr. S.B.Jena, Ld. Counsel for the Respondents.

Paragraph 10 of the counter affidavit stipulates as under:-

“.....At the time of filing this O.A. by the applicant this press has on its sanctioned strength only 5 posts of O/s Machineman which were already filled up. No vacant post of the said grade was available. But it is pertinent to mention here that Sri P.Bhoi had already been promoted to the post of O/s Machineman, on regular basis w.e.f. 24.07.2007 vide the Office Order No. A-32016(2)/07 Estt./448 dated 24.7.2007, against a clear vacancy of O/s Machineman, occurred due to superannuation of one O/s Machineman.”

On going through the counter affidavit, specially paragraph-10 filed on behalf of the Respondents, it is stated clearly that the applicant has already been promoted to the post of O/s Machineman on regular basis w.e.f. 24.07.2007 vide the Office Order No. A-32016(2)/07 Estt./448 dated 24.7.2007.

8

11

In the above circumstances, the grievance of the applicant is already redressed. This O.A. stands disposed of as infructuous without any costs.

Chand  
MEMBER (A)

Kapoor  
MEMBER (J)